GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 1944

ANSWERED ON 09.12.2021

FUNDS ALLOCATION UNDER PM-KUSUM

1944. SHRIMATI KANIMOZHI KARUNANIDHI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of funds allocated by the Government under Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) Scheme to the State of Tamil Nadu during the last three years and the current year alongwith the funds utilisation;
- (b) the number of off-grid solar pumps installed in the country, State-wise including in Tamilnadu, district-wise;
- (c) whether the Government has been able to achieve the targets under the said scheme in a time bound manner:
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to achieve the targets under PM-KUSUM?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) The PM-KUSUM Scheme was launched in March 2019. Based on the progress reported by the state of Tamil Nadu under the three components of PM-KUSUM Scheme, Ministry of New and Renewable Energy has released Rs. 12.85 Crore to the Agriculture Engineering Department, Government of Tamil Nadu for installation of standalone solar pumps under Component-B of the Scheme of which Rs. 8.82 Crore has been reported utilised till 30.11.2021.
- (b) State-wise details of off-grid solar pumps installed under Component-B of PM-KUSUM Scheme is placed at **Annexure-I** and district-wise details of pumps installed in the State of Tamil Nadu are placed at **Annexure-II**.
- (c) to (e)The PM-KUSUM Scheme is available for sanction till 2022 and the progress under the three components of the Scheme reported till 30.11.2021 is given below:
 - (i) Component-A: Solar power plants of total 4909 MW capacity have been sanctioned and plants of 20 MW capacity have been installed.
 - (ii) Component-B: A total of 3.59 lakh stand-alone solar pumps sanctioned of which 75,098 pumps have been installed.
 - (iii)Component-C: Sanction issued for solarization of 10.02 lakh existing grid connected agricultural pumps of which 1026 pumps have been solarized.

The Ministry of New and Renewable Energy has taken several steps to achieve the targets under the Scheme. These inter-alia include regular monitoring of the Scheme, issue of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation, organising workshops, inclusion of all the three components under priority sector lending, etc.

Annexure-I referred in reply to part (b) of the Lok Sabha unstarred question no. 1944 to be answered on 09.12.2021

Off-grid solar pumps installed under Component-B of PM-KUSUM

S. No.	States/Capacity	No. of Pumps Installed
1	Rajasthan	23700
2	Madhya Pradesh	7234
3	Jharkhand	6711
4	Uttar Pradesh	6384
5	Tamil Nadu	1016
6	Haryana	22040
7	Odisha	566
8	Himachal Pradesh	180
9	Punjab	6037
10	Karnataka	314
11	Gujarat	450
12	Tripura	421
13	Manipur	10
14	Meghalaya	35
	Total	75098

Annexure-II referred in reply to part (b) of the Lok Sabha unstarred question no. 1944 to be answered on 09.12.2021

District-wise list of off-grid solar pumps installed in the State of Tamil Nadu under Component-B of PM-KUSUM Scheme

SI . No.	Name of the district	Pumps installed (in Nos.)
1	Kancheepuram	29
2	Tiruvallur	16
3	Vellore	64
4	Tiruvanamalai	22
5	Villupuram	47
6	Cuddalore	18
7	Dharmapuri	17
8	Salem	42
9	Namakkal	13
10	Krishnagiri	21
11	Coimbatore	23
12	Erode	34
13	Tiruppur	18
14	Thanjavur	59
15	Tiruvarur	50
16	Nagapattinam	13
17	Trichy	31
18	Karur	21
19	Ariyalur	39
20	Perambalur	24
21	Pudukkottai	46
22	Madurai	29
23	Theni	32
24	Dindigul	25
25	Virudhunagar	59
26	Sivagangai	38
27	Ramanathapuram	13
28	Tirunelveli	80
29	Thoothukudi	68
30	Kanyakumari	10
31	The Nilgiris	15
	Total	1016